

Central Administrative Tribunal  
Principal Bench

O.A. No. 2034 of 1999

New Delhi, dated this the 15th September, 2000

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri R.S. Kushwaha,  
Jt. Director (Extension),  
Directorate of Extension,  
Krishi Vistar Bhawan, Pusa,  
New Delhi-12.  
R/o Shri 518/Sector III,  
R.K. Puram,  
New Delhi-110022. . . Applicant

(By Advocate: Shri K.L. Bhandula)

Versus

1. Union of India through  
the Secretary,  
Ministry of Agriculture,  
Dept. of Agriculture & Cooperation,  
Krishi Bhawan,  
New Delhi-110001.
2. Director,  
Directorate of Extension,  
Dept. of Agriculture & Cooperation,  
Krishi Vistar Bhawan,  
Pusa, New Delhi.
3. Secretary,  
Ministry of Personnel, Public Grievances  
& Pension,  
Dept. of Personnel & Training,  
North Block,  
New Delhi-110001.
4. Secretary,  
Union Public Service Commission,  
Shahjahan Road,  
New Delhi-110011. . . Respondents

(By Advocate: Shri A.K. Bhardwaj)

ORDER (Oral)

MR. S.R. ADIGE, VC (A)

Heard both sides.

2. It is not denied that as per the relevant  
Recruitment Rules for the year 1983-84 there were two

7

(1)

posts of Director of Extension in the Department of Agriculture, one of which is filled by promotion and the other by deputation. On 29.3.98 a vacancy arose which was to be filled by deputation and if respondents did fill the post through deputation, it cannot be said that they acted illegally or arbitrarily, having regard to the Hon'ble Supreme Court's ruling in Y.V. Rangaiah Vs. J. Srinivas Rao AIR 1983 SC 852.

3. Meanwhile we understand that an amendment to the Recruitment Rules is unde process but no final decision has been taken as yet.

4. We dispose of the O.A. with a direction to respondents to take a final decision in the matter of amendment to the Recruitment Rules in accordance with rules and instructions as expeditiously as possible and preferably within four months from the date of receipt of a copy of this order. No costs.

A. Vedavalli

(Dr. A. Vedavalli)  
Member (J)

S.R. Adige

(S.R. Adige)  
Vice Chairman (A)

'gk'